CENTRAL ADMINISTRATIVE TRIBUNALCUTTACK BENCH, CUTTACK, **ORDER SHEET**

COURT NO. : 113/07/2020C.P./260/61/2015 O.A./260/379/2012B M R ACHARYA

R BISHNOIITEM NO:5FOR APPLICANTS(S) Adv. :Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.:Dr. C. R. Mishra

Notes of The Registry	Order of The Tribunal	
	Heard Ld. Counsels frespondents through v	• •
	It is submitted by Ld. Counsel for the respondents that the order of this Tribunal has been fully complied. Ld. Counsel for the applicant also agreed to that submissions. Accordingly, the C.P is dropped and notices issued are discharged. Copy of this order be given to Ld. Counsels for both the sides.	
	(SWARUP KUMAR MISHRA) MEMBER (J) pms	(GOKUL CHANDRA PATI) MEMBER (A)